

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2184**  
TO BE ANSWERED ON 29.11.2016

**Safety of Forest Officials**

2184. SHRI M.L. SHANAVAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any steps for the safety of forest officials guarding the forests;
- (b) if so, the details thereof along with the safety equipment provided to such officials;
- (c) whether there are reports regarding unsafe working condition of forest officials in the country and if so, the details thereof, State-wise; and
- (d) the corrective action taken by the Union and the State Governments in this regard?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) & (b) Protection and management of forests is primarily the responsibility of the State/Union Territory Governments. The concerned State and Union Territory Governments within the limited resources take various measures such as strengthening of infrastructure, mobility, communication, arms and ammunitions, strengthening of check posts etc. to provide safety for forest officers in the field. Further the Central Government also supplements the efforts of the State and Union Territory Governments through its Schemes namely Intensification of Forest Management Scheme, Integrated Development of Wildlife Habitats, Project Elephant and Project Tiger by providing funds to the State and Union Territory Governments.
- (c) & (d) By and large, the working condition of Forest Officers in the country is satisfactory.

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